

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00018/2019**

(in OA 200/00059/2019)

Jabalpur, this Friday, the 28<sup>th</sup> day of June, 2019

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Vijay Vyas, S/o Late Shri R.C. Vyas, aged about 50 years, presently working as Computer Operator Grade-II ICT, PSSCIVE Bhopal (In order of transfer to RIE Mysore), R/o E-3/318, Area Colony, Bhopal 462001 **-Petitioner**

**(By Advocate – Shri Amardeep Gupta)**

**V e r s u s**

Professor Rajesh P. Khambhayat, Joint Director, Pandit Sundarlal Dharma, Central Institute of Vocational Education, RIE Campus, Shyamla Hills, Bhopal (M.P.) 462001

**-Respondents**

**O R D E R (O R A L)**

This Contempt Petition has been filed alleging non-compliance of the interim order dated 22.01.2019 passed by this Tribunal in Original Application No.200/00059/2019.

**2.** Learned counsel for the petitioner submitted that the Original Application has finally been dismissed by this Tribunal on 06.05.2019.

**3.** As this Contempt Petition has been filed for non-compliance of interim order passed by this Tribunal on

22.01.2019, whereas the main Original Application has already been dismissed on 06.05.2019, therefore, this Contempt Petition is not maintainable as the interim order merges with the final orders passed by this Tribunal.

**4.** Accordingly, CCP is dismissed.

**(Ramesh Singh Thakur)  
Judicial Member**

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